

**Accidents due to ignorance of traffic rules**

†2910. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the reasons for most of the accidents are over speeding, negligence, drunken driving and ignorance about the traffic rules,

(b) if so, the steps taken by Government to check the same and also to create awareness among the people about the traffic rules; and

(c) the outcomes thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) Various reasons for road accidents in India are: lack of traffic discipline on the part of drivers and road users, phenomenal increase in the number of motor vehicles with no corresponding increase in road capacity, mixed traffic conditions, over-speeding, over-loading, drunken driving, mechanical defects in vehicles, etc.

(b) The measures taken broadly are strengthening and widening of roads wherever necessary, improvement of road geometrics, provision of road signages, construction of by-passes, providing training to the drivers particularly in the unorganized sector, publicity campaigns for awareness among the road users, various enforcement and regulatory measures like checking of overloading, checking of valid permit for driving transport vehicles and vehicles carrying dangerous and hazardous goods as well as personal vehicles and checking/certifying the periodical fitness of the transport/commercial vehicles. All these enforcement measures are being executed by the State Governments.

(c) As a result of various road safety measures taken by the Government the number of accidents per ten thousand vehicles has declined from 109.87 during the year 1996 to 80.89 during the year 2000.

**Naxalism in various states**

2911. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the States affected by naxalism;

(b) whether Government are aware of the fact that these naxalists have now links with foreign based terrorists and possessed the state-of-art weapons;

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†Original notice of the question was received in Hindi.

(c) whether Government have taken note of the news-item captioned "Do Rajyon ke liye sirdard ban gaye hain Naxali", appeared in the Rashtriya Sahara Page 9, dated the 2nd July, 2002;

(d) whether it is also a fact that the P.W.G. have threatened to kill the Chief Ministers of West Bengal, Andhra Pradesh and Jharkhand; and

(e) if so, Government's thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO ): (a) 9 States, namely - Andhra Pradesh, Bihar, chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and West Bengal are mainly affected by Left Wing extremism.

(b) and (c) Yes, Sir, there are reports of naxalites having links with Maoists (Nepal) and having equipped themselves with modern weapons.

(d) and (e) As per available information, CPML-PW Website had threatened to eliminate the Chief Ministers of these States in protest against State action launched against the outfit by the three States.

"Public Order" and "Polic" being the State subjects, it is for the concerned State Governments to devise various methods and take concrete steps to curb left wing extremist violence in the States. However, keeping in view the overall dimensions of Left Wing extremism, a co-ordination Centre, headed by the Union Home Secretary with Chief Secretaries and Directors General of Police of the seriously affected Sates, as its Members, regularly reviews and coordinates steps taken by the States to check Left extremist activities. Besides, the Central Government also provides financial support and deployment of CPMF on a need basis. CPML-People's War (PW) and MCC have been notified as "Terrorist Organisations" under (POTA), 2002.

### **Crisis of Governance all over India**

2912. SHRI JIBON ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that National Human Rights Commission has opined that crisis of Governance all over India lies at the root of rapidly falling human index; and

(b) if so, the response of Government thereto?